

**Central Administrative Tribunal
Principal Bench**

**C.P.No.295/2017
In
OA No.482/2017**

New Delhi this the 11th day of April, 2018

**Hon'ble Sh. Raj Vir Sharma , Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Shri Vinod Kumar,
S/o Shri Chhedi Prasad,
Aged 35 year,
R/o A-I/60, Timber Market,
Kirti Nagar,
New Delhi – 110 015. ... Applicant.

By Advocate : (None)

Versus

1. Shri P.K. Gupta, IAS,
Commissioner,
North Delhi Municipal Corporation,
4th Floor, Dr. Shyama Prasad,
Civil Centre,
Minto Road,
New Delhi.
2. Shri Mohanjeet Singh,
Commissioner,
East Delhi Municipal Corporation,
1st Floor, Udyog Bhawan,
Patparganj, Delhi.
3. Shri Pradeep Kumar Goyal,
Commissioner,
South Delhi Municipal Corporation,
9th Floor, Dr. Shyama Prasad Marg,
Civic Centre,
Minto Road,
New Delhi.
4. Shri A C Verma
Delhi Subordinate Service Selection
Board, Through it's Secretary
Govt of NCT of Delhi
FC-18, Institutional Area,
Karkardooma, Delhi- 110 092.
5. Shri A K Bansal

Municipal Health Officer,
NDMC, Public Health Department,
12th Floor, Civic Centre,
New Delhi – 110 002.

...Respondents

(By Advocate : Sh. R K Jain-R-1, 3 & 5
Sh. R N Singh-R-2
Sh. Satyendra Kumar –R-4)

By Hon'ble Mr.Raj Vir Sharma, Member(J)

ORDER (ORAL)

None for the petitioner in C.P. Sh. R N Singh, learned counsel for respondent no.2 submitted that **O.A. No. 4289/2015-Animesh Kumar vs. NDMC** on the basis of which, the interim relief in this OA was passed, that OA has already been dismissed vide order dated 16.02.2018. He has also placed a copy of the said order. We have perused the same. Now it appears that petitioner is also not interested in pursuing the C.P. Under such circumstances, the C.P. is closed. Notices issued to the alleged contemnors are discharged.

List the O.A. along with MA on 04.07.2018.

(Praveen Mahajan)
Member (A)

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(Raj Vir Sharma)
Member (J)